



O R D E R

Heard Mr. Srinandan Karthikeyan, learned Counsel for the Petitioner and Mr. Theerthesh.B.S, learned Counsel for the Respondent.

The learned Counsel for the Respondents accepts the notice for all the Respondents and waives further notice and requests time to file reply.

Post the case "for final hearing" on 06.04.2021



MEMBER (T)



MEMBER (J)

Brunda

Verified



Court Officer